

3. Central Sector Scheme for providing assistance to Central Cooperative Banks.

In order to ensure adequate flow of credit in the cooperatively underdeveloped States, a Central Sector Scheme was started in 1974-75 for providing assistance to Central Cooperative Banks in the States of Assam, Bihar, Orissa, (Rajasthan; Manipur, Tripura, Meghalaya, Nagaland and West Bengal. Under this scheme, Central Cooperative Banks which are not in a position to fulfil the condition of non-overdue cover for their borrowings from Reserve Bank of India, are assisted for augmenting their internal resources so that adequate credit may flow for production purposes. During the period 1974-78, an expenditure of Rs. 698.71 lakhs was incurred on this scheme. The budget provision for this scheme in 1978-79 is Rs. 450 lakhs. A similar provision is proposed in the budget for 1979-80.

Collaboration with Sri Lanka for Export of Tea

*462. **SHRI SHANKERSINHJI VAGHELA:**
SHRI NATVARLAL B. PARMAR:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

- (a) whether Government of India have devised any plan in collaboration with Sri Lanka for the export of tea,
- (b) if so, broad outlines of joint plan; and
- (c) how far it will be beneficial to the Indian Tea industry?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL):
(a) to (c). Ways and means of mutual collaboration in the field of export of tea are being discussed with Sri Lanka Government.

Absorption of Marine wing of customs Department with Coast Guard Organisation

*464. **SHRI C. K. CHANDRAPPAN:**
Will the **DEPUTY PRIME MINISTER AND MINISTER OF FINANCE** be pleased to state:

- (a) whether the Secretary, Central Board of Excise and Customs, New Delhi has received a memorandum sent through the Collector of Customs, Bombay by the Officers Association of Customs Marine Organisation (Bombay Collectorate), expressing their opposition to the proposal to absorb the Marine Wing of the Customs Department with the newly set up Coast Guard Organisation for administrative and operational control;
- (b) if so, what are the points raised in the memorandum and what is the response of Government thereto;
- (c) whether it is a fact that Government are contemplating the steps to be taken as apprehended by the officers in their memorandum; and
- (d) if so, the reasons and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL). (a) Yes, Sir.

(b) to (d). In September, 1978, a representation was received from the Officers Association of Customs Marine Organisation (Bombay Collectorate), apart from the individual representations from various categories of its staff in regard to the amalgamation of this Organisation with the Coast Guards. In these representations, amongst other things, apprehension was expressed about the likely loss to the existing personnel of the Marine Organisation in such matters as emoluments, seniority, age of super-annuation etc., in the event of these personnel being absorbed in the Coast Guard Organisation consequent to the amalgamation. Since at the relevant time there was no active move for such amalgamation, a reply to that effect was sent through the Director (Marine).